

assistance provided to public sector projects is as follows:—

(Rs. in crores)

	Amount sanctioned		
	1974-75	1975-76	1976-77
I.D.B.I. (July—June)	59.4 (18.5)	71.7 (16.1)	71.3* (17.0)
I.F.C.I.% (April—March)	1.2 (3.9)	12.0 (23.4)	11.6 (15.0)

% I.F.C.I. : Industrial Finance Corporation of India.

* July 1976—March 1977.

Figures in brackets indicate percentage to the total assistance of the respective institutions in the year.

N.B. (i) The State Financial Corporations grant rupee loans upto a maximum of Rs. 30 lakhs to concerns in the Corporate and Cooperative sectors whose share capital and reserves do not exceed Rs. 1.00 crore. The all-India institutions consider requests from industrial concerns for grant of assistance in excess of Rs. 30.00 lakhs. As such, the small scale units do not, normally, come under the purview of the operations of the above institutions for direct assistance.

(ii) in respect of refinance of industrial loans the I.D.B.I. refinances loans by other institutions and its assistance to small scale units is thus indirect by way of refinance.

Rise in the price of Vanaspati Ghee

*392. SHRI ANANT DAVE:

SHRI SHANKERSINHJI
VAGHELA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether the price of vanaspati ghee which was Rs. 6.50 per kg. in early 1976 has gone to Rs. 10.00 per kg. in 1977;

(b) the particular reasons therefor and whether the prices of raw material used in the manufacture of vanaspati ghee have also risen in the same proportion;

(c) whether Government have no check over the mode or extent of production of vanaspati ghee by the manufacturers and the manufacturers try to create a shortage in the market to fetch more price; and

(d) the reaction of Government thereto and whether some proposal to take over the manufacture and distribution of vanaspati ghee is under consideration of Government to check rise in prices of this essential commodity and if so, the salient features of the proposal?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARRIA): (a) The price of one tin of 16.5 kg. of vanaspati including excise duty was around Rs. 90—100 early in 1976; the price was hovering around Rs. 166—168 early in May, 1977 and from mid-May, it has been brought down to Rs. 158.

(b) Prices of vanaspati, in the operation of market forces, fluctuate in sympathy with those of edible oils. There has been more or less a corresponding increase in the prices of oils that go into the manufacture of vanaspati.

(c) The average monthly production of vanaspati ranges between 45,000—50,000 tonnes. The Directorate of Vanaspati monitors production levels of the vanaspati units and checks the usage of different oils in the manufacture of the product.

(d) There is no proposal at present to take over the manufacture and distribution of vanaspati.

जयगढ़ किले में खजाने का पता लगाने पर हुआ खर्च

*393. श्री मीठा लाल पटेल : क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) जयगढ़ किले (जयपुर) में छिपे हुए खजानों की खोज करने के लिए सरकार ने कितनी बार प्रयास किया;

(ख) क्या खजानों की खोज पर हुए खर्च में जयपुर घराने ने भी योगदान दिया था; और

(ग) यदि हां, तो तत्सम्बन्धी तथ्य क्या है?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) फरवरी से मई 1975 की अवधि में जयगढ़ किले की आय कर अधिनियम, 1961 की धारा 132 के अन्तर्गत तीन बार तलाशी ली गई थी। लेकिन जिस खजाने के बारे में विश्वास है कि वह किले में छिपाया हुआ है उस की खोज का कार्य कर्नल भवानी सिंह के साथ हुए करार की

शर्तों के अनुसार, जून 1976 में शुरू किया गया था और नवम्बर, 1976 में छोड़ दिया गया।

(ख) जी, नहीं।

(ग) यह प्रश्न नहीं उठता।

Uncertainty in S.T.C., N.T.C. and M.M.T.C.

*394. SHRI D. D. DESAI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether he has seen the report in the *Financial Express* of June 16, 1977 to the effect that uncertainty about their future is haunting the top brass in the State Trading Corporation, the National Textile Corporation and the Minerals and Metals Trading Corporation; and

(b) if so, his reaction thereto?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) There is no reason for the officials of STC, NTC and MMTC to feel uncertain about their future. While enquiries have been initiated against certain officers against whom complaints of corruption or serious malpractices have been received, the number of such officers is very small and Government would follow due process in such cases. The Government's policy is to support and protect honest officers while performing their duty and encourage them to take prompt decisions keeping the public interest in view.

Proposed reduction in Salaries of Employees belonging to Subsidiaries of General Insurance Corporation

*395. SHRI M. KALYANASUNDARAM: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government propose to reduce the basic salaries of about